

रुपये का हथकरघे का कपड़ा गया । यह एक आर्डर शिकागो नुमाइश में डेढ़ करोड़ का मिला । इसके अलावा हमारा कपड़ा ज्यादातर वेस्ट अफ्रीकन कंट्रीज, साउथ ऐशियन कंट्रीज और वेस्ट ऐशियन कंट्रीज में जाता है ।

श्री गोविन्द दास : कितने मूल्य का कपड़ा बाहर गया ?

श्री सतीश चन्द्र : पिछले साल करीब ५ करोड़ २३ लाख रुपये के कपड़े का निर्यात हुआ ।

Shrimati Ua Palchoudhuri: Since orders for furnishing fabrics have been received from America, have Government taken any steps to see that the Khadi Commission and other organisations are informed as to the kind of thing that is wanted in America?

श्री सतीश चन्द्र : खादी बोर्ड की तरफ से अभी कोई काम एक्सपोर्ट की कोशिश नहीं हुई है लेकिन कुछ कपड़ा प्राइवेट ट्रेड द्वारा यहां से गया । वहां के रिप्रेजेंटेटिव्स आते हैं और वे खरीद लेते हैं लेकिन वह कोई बहुत बड़ा निर्यात नहीं है ।

Shri Raghunath Singh: May I know whether the demand for handloom cloth is increasing in South East Asia or not?

Shri Satish Chandra: I could not give the figures separately for each country just now. If the hon. Member wants to know about a particular country, I could let him know.

श्री बाणपेयी : क्या इस प्रतिनिधि-मंडल ने कपड़े के निर्यात को बढ़ाने के सम्बन्ध में कोई निश्चित सिफारिश की है और उनके सम्बन्ध में सरकार क्या करे, इस बारे में भी कोई सुझाव दिया है ?

श्री सतीश चन्द्र : मैं समझता हूँ कि कुछ गलतफहमी माननीय सदस्य को हो रही है । एक नुमाइश हुई अमरीका में

उसमें हिन्दुस्तान ने हिस्सा लिया । उसमें हूँ कलूम एक्सपोर्ट ऑर्गेनाइजेशन की तरफ से तमाम देश भर के अलग अलग प्रायों में जो कपड़ा बनता है और जिसके कि विक्रय की अमरीका में संभावना थी उसके नमूने भेज गये और उसकी बढौलत यह डेढ़ करोड़ रुपये का आर्डर हमको शिकागो में मिला ।

Shri Raghubir Sahal: Has any complaint been received from any of these countries to which this handloom cloth was supplied? If so, what is the nature of the complaint?

Shri Satish Chandra: The very fact that the usual export of Rs. 13 lakh worth of goods to U.S.A. has been stepped up to Rs. 1.50 crores indicates that there are no complaints as to the handloom cloth exported.

Shri Panigrahi: May I know whether the Handloom Board proposes to look into the question and see that whenever any delegation goes to any other exhibition, it will try to sell all varieties of handloom products available in India? Or will it be only boosting one particular product and securing orders for it?

Shri Satish Chandra: Handloom fabrics from every part of the country, from each production centre, were exhibited at the Exhibition. It is for the buyer to choose and place orders.

Indian Trade Delegation to West European Countries

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Shri Ram Krishan Gupta:
Shri Shree Narayan Das:
Shri Ajit Singh Sarhadi:
Sardar Iqbal Singh:
Shri A. M. Tariq:
Pandit D. N. Tiwari:
Dr. Ram Subhag Singh:
Shri Sarju Pandey:
Shri Damani:
Shri Ora:
*481. Shri Khimji:
Shri Parulekar:
Shri Nagi Boddhy:

Shri Nopakar:
 Shri Rameshwar Tandia:
 Shri Ramakrishna Reddy:
 Shri Amjad Ali:
 Shrimati Ha Palchoudhuri:
 Shri Kamal Singh:
 Shri Ignace Beck:
 Shri Daljit Singh:
 Shri Vidya Charan Shukla:
 Shri D. C. Sharma:
 Shri P. G. Deb:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Trade Delegation led by Shri K. B. Lall was sent to West European countries;

(b) whether the Delegation held discussions with the European Common Market Countries regarding restrictions on our trade in these countries;

(c) whether any new trade arrangements have been arrived at as a result thereof;

(d) the principal recommendations of the Trade Delegation; and

(e) the action taken by Government thereon?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Yes, Sir.

(c) The texts of the trade arrangements entered into with the Governments of Italy, France, Switzerland and the Federal Republic of Germany and of a Press Statement issued by the Government of Belgium are placed on the Table of the House. [See Appendix II, annexure No. 41].

(d) and (e). The Delegation's formal report is awaited.

Shri Ram Krishan Gupta: From the statement, I find that there is a proposal to set up a joint Commission of the representatives of India and France. May I know whether such a Commission has been set up so far?

Shri Satish Chandra: The word 'Commission' has been used for the meetings between representatives of the two Governments to discuss

matters which may impede trade between the two countries. Such a Commission has been provided not only in the case of France, but in the case of West Germany, Italy and other countries. From the papers I have placed on the Table of the House, it will be clear that this Commission will function in almost every country visited by the delegation. This is not a fixed Commission. That meeting in which the representatives of the Government of India and the other country concerned will participate will be termed as the meeting of the Commission.

Shri D. C. Sharma: May I know in what way relaxation of restrictions has been made in the trade between India and the countries which this Delegation visited?

Shri Satish Chandra: It has been provided for in the trade arrangements that steps will be taken to gradually remove the restrictions, the quantitative restrictions as well as some fiscal burdens which are imposed on our products in those countries. Those things will be discussed in the meetings of the Commission.

Shri Ajit Singh Sarhadi: From the statement, it seems that the decrease in the exports from India is due to the lack of contacts between the countries concerned. Is the formation of the Commission the only way which Government have found to increase contacts, or is there some other way also to do so by having some offices opened in those countries?

Shri Satish Chandra: Obviously, the purpose of the Commission is not to establish contacts between importers and exporters in the two countries. The Commission has been set up for another purpose. Steps are being taken to promote contacts between the Indian exporters and importers and the trading organisations and industrial enterprises in the countries of western Europe through other means.

For example, recently, we have set up an India Trade Centre at Frank-

furt. Our trade representatives in those countries are becoming more active. Arrangements are being devised to have link deals between the traders and industrial enterprises of those countries and our country so that trade can flow in both sides.

Shrimati Ila Palchoudhuri: The statement is a very big statement. There are all sorts of things provided. But the question I wish to ask is this. Has there been any attempt to promote marketing intelligence between the countries and also for providing training for Indian executives in business administration and relevant fields of activity, particularly in West Germany?

Shri Satish Chandra: Yes, Sir. If the hon. Member sees the statement she will find that West Germany has agreed to provide facilities for the training of Indians in business administration in that country. Appropriate steps will be taken later on.

Shri Hem Barua: May I know whether it is a fact that the balance of payment with West Germany is heavily against us; and, if so, whether any steps have been taken so far to balance it in our favour or to equalise it?

Shri Satish Chandra: The very purpose of this delegation was to bring to the notice of the Governments concerned the serious imbalance in our trade with those countries and to take steps to rectify this deficiency.

Shri Rameshwar Tantia: Is the Government considering sending out such delegations to other countries also for trade talks?

Shri Satish Chandra: Delegations go from time to time. Proposals are considered when the time is mature for it.

Shri Ramanathan Chettiar: May I know whether our membership of the GATT will affect the trade with the countries mentioned in the statement?

Shri Satish Chandra: Most of the countries to which this delegation went are also members of the GATT. What we have been telling some of them—not all of them—is that the quantitative restrictions placed by them for the protection of their own industries are not quite in keeping with the GATT arrangement. Steps are being taken to rectify the situation.

Shri Oza: May I know whether the non-official members of the delegation have availed themselves of the opportunity to increase their export trade?

Shri Satish Chandra: The non-official members of the delegation were associated mainly for discussions with the Chambers of Commerce of those countries. There were meetings between the foreign Chambers and the President of the Federation of Chambers of Commerce and the Secretary of the Chambers of Commerce in India who were members of this delegation. And, in almost every country visited by the delegation, discussions were arranged with their counterparts in those countries with a view to find out if trade could be promoted further.

Workers' Education Programme

*492. **Shri Keshava:** Will the Minister of Labour and Employment be pleased to state:

(a) how far activity connected with the Workers' Education Programme has progressed; and

(b) how many worker-teachers are trained in a batch?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):

(a) One batch of Teacher Administrators consisting of 58 persons was trained at Bombay during 1958. The second batch of 53 started its training at Calcutta on the 9th November, 1959. Ten Workers' Education Cen-